

4040404040
13/02/24
2
Declaration of Assets and Liabilities

Year – 2024

I, **AKHIL KUMAR** son/daughter/wife of **Sri LAXMI KESHRI**. Aged 30 years, belonging to **Department Bihar Vidhan Sabha, Government of Bihar** service and presently working as **STENOGRAPHER** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given).

Sr. No.	Description	Self	Spouse name(Wife) Smt. Kavita kumari	Dependant-1 Name(Daughter)	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	50,000/-	25,000 approx	No	No	No
(ii)	Deposits in Banks, Financial Institution and Non-Banking Financial Companies	SBI – A/c 90,000 approx	No	No	No	No
(iii)	Bonds, Debentures and Shares in Companies	No	No	No	No	No
(iv)	Other Financial Institutions, NSS, Postal Savings, LIC Policies, etc.	PLI – Rs. 38,696 /- (Premium per Annual from 25-02-2021)	No	No	No	No
(v)	Motor Vehicles (details of Make, etc.)	No	No	No	No	No
(vi)	Jewellery (give Details of Weight and Value)	80 Gram Gold	90 Gram Gold 300 Gram silver	No	No	No
(vii)	Other assets, Such as values Of claims/ Interests	Laptop (HP)	No	No	No	No

Note : Value of Bonds/ shares/ Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

- Dependant here means a person substantially dependent on the income of the employee.

2445
15/02/24
Akhil Kumar

B. Details of Immovable assets

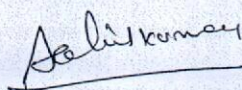
(Note : Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land -Location (s) -Survey Number (s) -Extent (Total Measurement) -Current market value	No	No	No	No	No
(ii)	Non-Agricultural Land -Location(s) -Survey number (s) -Extent (Total Measurement) -Current market value	No	No	No	No	No
(iii)	Buildings (Commercial And residential) Location (s) -Survey/door Number (s) -Extent (Total Measurement) -Current market value	No	No	No	No	No
	Houses/Apartments, Etc -Location (s) -Survey/door Number (s) -extent (Total Measurement) -Current market value	No	No	No	No	No
(v)	Others (such as Interest In property)	No	No	No	No	No

2. I give herein below the details of my liabilities/ overdues to public financial institution and government dues :-

(Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank/ Financial Institutions(s)/ Department (s)	Amount outstanding as On February 2022
(a)	(i) Loans from Banks	No	No
	(ii) Loans from financial institutions	No	No
	(iii) Government Dues: (a) dues to departments dealing with Government accommodation	No	No
	(b) dues to departments dealing with Supply of water	No	No
	(c) dues to departments dealing with	No	No



	Supply of electricity		
	(d) dues to departments dealing with Telephones	No	No
	e) dues to departments dealing with Government transport (including Aircraft and helicopters)	No	No
	(f) Other dues, if any	No	No
(b)	(i) Income Tax Including surcharge (Also indicate the assessment year upto Which Income Tax Return filed. Give Also Permanent Account Number (PAN)	Assesment Year 2023-24 Income Tax - NIL PAN No:- DNOPK7581N	No
	(ii) Wealth Tax (Also Indicate the Assessment year upto which Wealth Tax Return filed.)	No	No
	(iii) Sales Tax (Only in case of Proprietary business)	No	No
	(iv) Property Tax	No	No

C. Personal Detail

GPF/CPF/PRAN No :- 110183935712

Gender :- Male

Date of Birth :- (DD/MM/YYYY)

1 0 0 7 1 9 9 3

Class/Group :- C

Cadre :- Stenographer

Bihar Vidhan Sabha, Patna service

(Full Name e.g B.A.S Bihar Administrative Service B.S.S – Bihar Secretariat Service etc.)

Home District :-

Patna (Bihar)

I hereby declare that the above details are true to the best of my knowledge and belief

Signature.....*Akhil Kumar*

Name of Employee : AKHIL KUMAR

Designation : Stenographer

Department : Bihar Vidhan Sabha, Patna

Place : Patna

Date : 13.02.2024

Note : Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.